

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1493
ANSWERED ON 05/08/2024

RESETTLEMENT AND REHABILITATION OF SLUMS

1493. SHRI C. VE. SHANMUGAM

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has recognised the slum areas across the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by Government for redevelopment, improvement, resettlement and rehabilitation for such areas?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (c): 'Land' and 'Colonisation' are State subjects. Accordingly, development of the slums including survey, its recognition/notification, redevelopment, improvement, resettlement, rehabilitation is the responsibility of States/Union Territories (UTs). Therefore, data in this regard is not maintained by this Ministry. As per the data of slums collected by National Sample Survey Office (NSSO) in 2012 during the 69th Round Survey, the estimated number of slums in the country is 33,510 which includes 13,761 notified slums and 19,749 non-notified slums.

Government of India supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June, 2015 to provide pucca houses to all eligible urban beneficiaries across the country including slum dwellers. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. ISSR component of PMAY-U is specifically for redevelopment of slums, using land as a resource for providing houses to eligible slum dwellers.

Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.40 lakh have been grounded and 85.43 lakh are completed/delivered to the beneficiaries. Out of the sanctioned houses, a total of 29.37 lakh houses have been sanctioned to slum dwellers under AHP/BLC/ISSR verticals.
